

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.148/2015

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Tara Jain & Anr -Versus- The Jain China Clay Mines Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Deepnath Roy Chowdhury. Adv.  
2. Mr. Rajarshi Dutta. Adv.  
3. Mr. Sandip Kr. Datta. Adv.  
4. Ms. Shyanlee Datta. Adv.

} Advocates  
for the Respondent-  
Defendant.  
✓ Datta  
12/09/17

1. Sreemoyee Purkayastha, Advocate  
Petitioner  
Sreemoyee Purkayastha  
12/09/17

**ORDER**

Ld. Lawyer on behalf of the petitioner(s) as also respondent(s) are present.

Both sides prayed for an adjournment.

Fixed on 25.10.2017.

*Sd/-*

MANORAMA KUMARI  
MEMBER(J)